

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:211
ANSWERED ON:24.11.2010
SCHOLARSHIP FOR MERITORIOUS STUDENTS
Patil Shri Sanjay Dina

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has revised the eligibility criteria for meritorious students belonging to the low income background under the Central Sector Scheme of Scholarship for College and university students;
- (b) if so, the details thereof?
- (c) whether the Government has also approved the changes in the eligibility norms of scholarship for College and university students;
- (d) if so, the details thereof; and
- (e) the extent to which these changes are likely to benefit the students?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) To (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 211 FOR 24.11.2010 BY SHRI SANJAY DINA PATIL REGARDING SCHOLARSHIP FOR MERITORIOUS STUDENTS

(a) to (d) While there has been no change in the income criteria, the criteria of merit has been amended. Under the earlier norms, one of the criteria was that a student had to score 80% and above in the Class-XII or equivalent examination, to be eligible for applying for the scholarship. As per the revised norms, students who are above 80th percentile of successful candidates in the relevant stream for a particular Board of Examination, in Class XII of 10+2 pattern or equivalent, would be eligible for applying for the scholarship under this scheme. The selection, however, would continue to be on merit from among all those applicants who meet the eligibility criteria.

(e) Under the revised norms, many more students are eligible to apply for this scholarship.